

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(O.A. No. 392 of 2022)

IN THE MATTER OF:

Prasoon Pant

....Applicant

VERSUS

MOEF

...Respondents

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THROUGH


[Rishi K. Awasthi]

Advocates for the Respondent No.29
A-21, UGF, Defence Colony
New Delhi-110024
Mob No. 9891920235
Email id- rishikawasthi@yahoo.co.in

PLACE: NEW DELHI

DATED: 23.07.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.392 OF 2022

IN THE MATTER OF:

PARSOON PANT

...APPLICANT

VERSUS

MOEF

.... RESPONDENT

REPLY ON BEHALF OF THE RESPONDENT NO. 29

1. That the said reply is with respect to the letter no. **H93473/C-1/NGT-158/Env.Comp./2023** dated 12.05.2023, wherein following the directions in the order passed by the Hon'ble National Green Tribunal in O.A No. 392/2022 dated 15.11.2022 the company has been asked to pay Rs.1,15,00,000/- in interim/floor level compensation without any justified cause or reason.
2. It is submitted that the company has not breached any norms indicated in the order passed by Hon'ble National Green Tribunal in OA no. 392/2022.
3. That it is important to highlight some of the vital points with respect to the project site in the interest of justice:
 - a. That the project site has been allotted by Greater Noida Industrial Development Authority (GNIDA) and the two borewells were already present on the site at the time of the allotment and may have been installed by the authority itself for Geo-Technical Investigation and some other reasons.

b. That the two borewells (Capacity 2 HP each) have been found on the site during inspection:

- As stated above the two borewells were already present on the site since the time of site allocation by the Greater Noida Industrial Development Authority (GNIDA).
 - However, they have been in dead state ever since site allocation and there were no strainer or pump installed in either borewell.
 - That it is also pertinent to note that there was no electricity connection to either borewell.
4. That it is submitted that the company has applied for a connection from Ground Water Department also highlights the fact that the company never used any water for commercial or construction purpose. A true copy of the receipt of water connection application dated 08.10.2022 has been attached herein as **Annexure A-1**.

5. That it is pertinent to mention that the said project is still under construction. Due to unavailability of funds and other factors, it could only be 30% completed. A true of the current cost of construction is attached herein as **Annexure A-2**.

- a. Construction work could not be started due to insufficient funds and there was almost no construction work done in Pre-Covid period.
- b. The project was stalled from March 2020 to December 2021 due to Covid – 19 lockdowns and restrictions imposed by the Government.

5.c. That the full- fledged work could start only in Early 2022 i.e post- Covid-19 period after the company secured funding.

6. That it is pertinent to mention that the company has been procuring STP water from outside since start of the project i.e., 2015 for fulfilling all its construction related requirements. A true copy of the request letter for STP water to Noida for the year 2015 at the time of the start of the project dated 28.08.2015 and a copy of STP water payment receipt for the Year 2018 dated 31.07.2018. have been attached herein as **Annexure A-3**.

7. That due to Covid-19 lockdowns and non-availability of workforce, the project was stalled from March 2020 to December 2021 and since the full-fledged work started in early 2022, the company has been maintaining logbook for STP water supplied to the site. A true copy of the STP water procurement receipts and logbook page for the Month of March 2023 has been attached herein as **Annexure A-4**.

8. However, it is vital to note that the proposed penalty of Rs.1.15cr is unjust and arbitrary. It is submitted that the period from March 2020 to December 2021 when the project was stalled due to Covid-19 lockdowns and restrictions, the said period must be excluded from any penalty calculation. The same has also been notified by GOI by Notification No. S.O.3289(E), dated 24.09.2020 of Ministry of Jal Shakti (Department of Water Resources, River Development and Ganga Rejuvenation).

9. That it is pertinent to mention that here that a blanket ascertainment and projection of the cost for entire developed project for Rs.230.28Cr. and imposition of 0.5% thereon amounting to Rs.1.15Cr is based on absolute wrong presumptions and not in accordance of law, and liable to be reconsidered, as the proposed projected cost for the entire developed project is way far less than Rs.230.28 Cr and the aforementioned factors should also be taken into consideration while re-assessing the proposed penalty.
10. That it is also submitted that in the interest of justice the proposed re-assessment should be assessed based on the current cost of construction incurred by the company and not on the projection cost for the entire developed project.
11. That it is also submitted that the proposed re-assessment of penalty is supposed to be based on use and utilization of ground water for commercial purposes and not on area of land holding and proposed construction thereon.
12. That the Environment Clearance for the project was given on 3rd Dec, 2015. It is submitted that the company has got NOC from the UPPCB Board and is complying all the norms stipulated in C.T.E. A true copy of the Environment Clearance dated 3rd Dec, 2015 been attached herein as **Annexure A-5**.
13. That the Company in compliance of the instructions mentioned in letter no. 782/NGT-54/22 dated 26.09.2022 has been taking following proactive actions: -

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- A. That the company has applied for Ground Water Borewell to Ground Water Department(CGWD) and have been following with the concerned department to get approval. This Borewell request is particularly for the non-commercial and non-construction purposes.
- B. That the company shall carefully follow all the guidelines and regulations related to the process of borewell drilling and water extraction.
- C. Those digital meters shall be installed at all the sources of water consumed in the project viz. authority, local etc.
- D. That as requested borewell is for non-commercial and non-construction usage, the company is committed to use it only for intended purposes.
- E. That the company has taken into consideration the potential impact of extraction on the surrounding ecosystem and have made necessary arrangements to mitigate any adverse effects. That the company is committed to ensure that the process is carried out in a responsible and sustainable manner, with minimal impact on the environment.
- F. That the company shall be constructing a Rain Water Harvesting System before Completion of the Project as it understands the importance of conserving water. That the company shall obtain all necessary permits and clearances from the concerned authorities before proceeding with the extraction process.
- G. That the company will take other measures to augment the water level such as increased afforestation actions in the developed project.

H. That the company will take C.T.O air and water before being operational and would follow all the norms stipulated by the concerned departments.

PRAYER: -

In view of the aforesaid facts and circumstances, it is most respectfully prayed that:

1. That the notice/letter dated 12.05.2023 should be recalled against the company as the company has complied with the instructions given by the concerned departments.
2. That the proposed penalty of Rs.1.15 Cr should be waived off or should be re-assessed considering the aforesaid submissions.
3. Pass such orders as deemed fit in the interest of justice.

FOR THIS ACT OF KINDNESS, WE SHALL BE DUTY BOUND, EVER PRAY

THROUGH


[Rishi K. Awasthi]

Advocates for the Respondent No.29
A-21, UGF, Defence Colony
New Delhi-110024
Mob No. 9891920235
Email id- rishikawasthi@yahoo.co.in

PLACE: New Delhi

Dated: 25-04-2024.

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

7

ORIGINAL APPLICATION No. 392 OF 2022

IN THE MATTER OF:

PARSOON PANT

.... APPLICANT

VERSUS

MOEF

.... RESPONDENT

AFFIDAVIT

I, Arun, S/o Amir Chand, aged about 41 years, an authorized representative on behalf of Sikka Kaamy Greens (*herein Respondent No. 29*) having Corporate Office at C-60, Preet Vihar, Main Vikas Marg, Delhi- 110092, do hereby solemnly affirm and declare as under:

1. That the Deponent is the authorized representative of Respondent No. 29 in the present case and as such is fully conversant with the facts of the present case and is therefore, competent to depose by way of the present affidavit.
2. That the reply has been drafted by my counsel under my instructions. I have gone through the same and the contents thereof are true and correct to the best of my knowledge and record maintained by the Respondent. Nothing material has been concealed therefrom.



3879

8

For Eco Green Buildtech Pvt. Ltd.

[Handwritten Signature]

Authorised Signatory

DEPONENT

VERIFICATION:

Verified at New Delhi on ___ day of _____, 2024 that the contents of the paragraphs of the above affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

[Handwritten Signature]

For Eco Green Buildtech Pvt. Ltd.

[Handwritten Signature]

Authorised Signatory

DEPONENT



ATTESTED

[Handwritten Signature]

NOTARY PUBLIC

28 APR 2024

9

ANNEXURE -1

**Copy of water connection application
dated 08 Oct. 2022**

WELCOME TO THE PORTAL OF GROUND WATER DEPARTMENT OF UTTAR PRADESH

भूगर्भ जल विभाग, उत्तर प्रदेश के पोर्टल पर आपका स्वागत है

DOWNLOAD ANNEXURE
HYDRO-GEOLOGICAL REPORT

10

Note: To Apply the Commercial/Industrial/Infrastructural/Bulk User of Ground Water Application, Go to nrvash mitra portal [Click here](#)

DOMESTIC AND AGRICULTURAL USER OF GROUND WATER

घरेलू और कृषि भूगर्भ जल उपयोक्ता

CLICK HERE/यहाँ क्लिक करें

Show: 25 entries

Search: |

S.No. क्रम संख्या	Form No./Application No. फॉर्म संख्या/आवेदन संख्या	User Type उपयोक्ता का प्रकार	Application Type आवेदन का प्रकार	Location of Well कूप स्थल	District जनपद	Application Date आवेदन तिथि	Status स्थिति	Action कार्यवाही	Remark टिप्पणी	Upload Challan घातान अपलोड करें
1	GTBN1022RDO0041	Domestic	Registration of Well	Greater Noida Authority	Gautam Buddh Nagar	N/A	Pending at Department	View	N/A	N/A

Showing 1 to 1 of 1 entries

Previous  Next

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ANNEXURE - 2

**Certificate for current project Cost of
Construction from builder**

CERTIFICATE

as on 30-09-2022

Certificate of amount incurred on Sikka Kaamya Green for Construction of 8 Tower/Block/Building(s) Sikka Kaamya Green situated on Plot No.GH-2B, Sector-10, demarcated by its boundaries (latitude and longitude of the end-points) to the North, to the South, to the East to the West of Village Gautam Budh Nagar, Tehsil Competent Authority/Development Authority, Greater NOIDA Authority District Gautam Budh Nagar PIN 201301, admeasuring sq. 22565.44 meter area, being developed by M/s Eco Greens Buildtech Pvt Ltd having RERA Registration No. (PRFRAPR15790

S.No.	Particulars	Rs. In lacs
		Amount incurred (actual out-flow) till now
1	2	3
1	Project Clearance Fees	
	(a) Fees paid to RERA	
	(b) Fees paid to Local Authority	1.39
	(c) Consultant/Architect Fees (directly attributable to project)	180.33
	(d) Any other (specify)	
	SUB TOTAL FEES PAID (in Rs. Lakhs)	181.72
2	Cost of Development And construction	3,105.07
	(a) Cost of services (water, electricity to construction site), Site Overheads;	
	(b) Depreciation cost of machinery and equipment purchased, or hired and maintenance costs, consumables etc., (so long as these costs are directly incurred in the construction of the concerned project);	
	(c) Cost of material actually purchased;	2,583.21
	(d) Cost of Salary and Wages (excluding cost of salaries of employees of the company not directly attached to project);	313.01
	Sub Total of Construction Cost (in Rs. Lakhs)	6,001.30
	Cost of construction incurred	6,183.02

This certificate is related to MS Eco Greens Buildtech Pvt Ltd is true to the best of management knowledge and belief.

FOR ECOGREEN BUILDTECH PRIVATE LIMITED



DIRECTOR

Date : 30.09.22

Place : NOIDA

Eco Green Buildtech Pvt. Ltd.

"Sikka House" C-60, Preet Vihar, Vikas Marg, Delhi-110092 (India)

Tel.: +91-11-40500000, info@sikka.in, www.sikka.in

CIN : U45204DL2011PTC225813

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ANNEXURE - 3

**Fee payment proof to NOIDA for STP water
dated 28.08.2015 & 31.07.18**

09/08/2015

The Project Engineer (Jal-OA),
Water Works Compound,
Sector-5,
NOIDA

SUBJ: Requirement of water from STP for our Project at Plot No. GH-02B, Sector-10, Greater Noida (West).

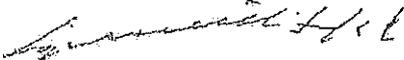
Dear Sir,

We would like to inform you that we need regular water supply for our above said Residential Project, which is under construction and request the Department to supply water from your STP Plant on daily basis. We are ready to pay the applicable charges. We are also enclosing the Affidavit and copy of Allotment letter as asked by you.

Draft No 011337 dt 27/8/15 for Rs 2000/- of HDFC Bank

Thanking you,

For ECO-Green Buildtech Pvt. Ltd.



Authorised Signatory

Eco Green Buildtech Private Limited

"Sikka House" C-60, Preet Vihar, Vikas Marg, Delhi-110092 (India)

Tel.: +91-11-40600000, info@sikka.in, www.sikka.in

CIN : U45204DL2011PTC225813

2/9/15

15



White - Customer Copy
Pink - J.E. Copy
Green - S.T.R. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 33

Receipt No. 4647 Dated 31/7/18

Received from M/s. Eco Green Buildtech Pvt. Ltd.

Project 1 Plot No. GM-02-B Sector 10, Gurgaon Noida

the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- KL = Rs. 20,000/-]

Detail of Deposit

- 1. D.D. No. - 016110 Date - 17/7/18
- 2. Name of Bank - HDFC Bank
- 3. D.D. Amount 20,000/-

Above mention D.D. received by me

[Signature]
Divisional Accountant

[Signature]
9650090223
Customer

[Signature]
Authority Signatory
Noida Authority

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ANNEXURE -4

**Copy of STP water procurement Receipts
for March, 2023**

3888

Noida Industrial Development Authority

noida 272

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

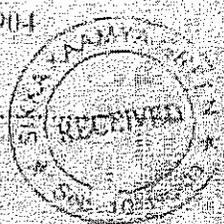
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 273

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

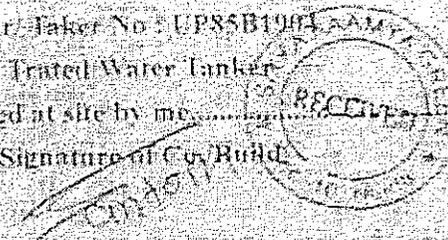
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 274

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

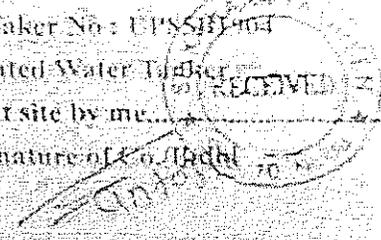
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



17

Noida Industrial Development Authority

noida 275

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

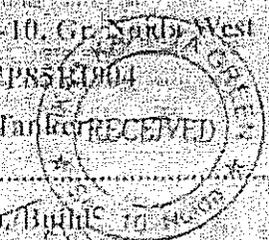
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

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received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 276

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

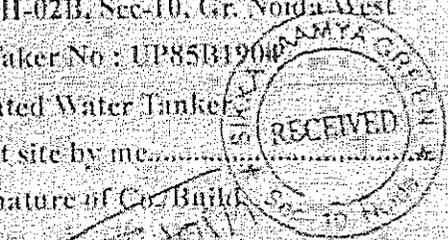
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 277

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

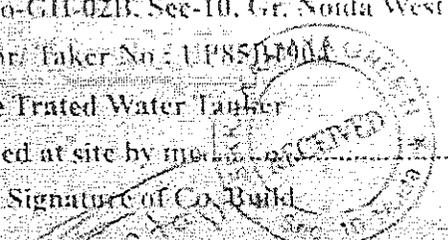
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



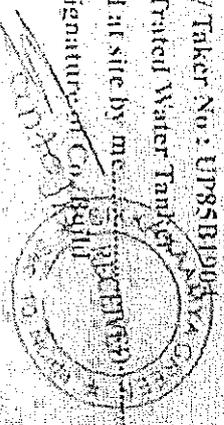
65

Noida Industrial Development Authority

Noida 278

Sewage Treatment Plant Sec-301/5123
Name of Agency No. Builders : ECOGREEN
BUIDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/Taker No : UP85B1904
Above Treated Water Tanker
received at site by me.....
Auth. Signature of Co. Builder

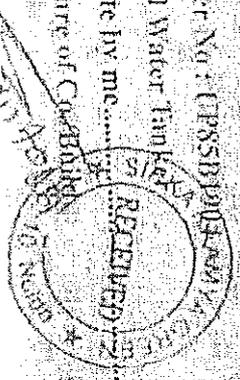


Noida Industrial Development Authority

Noida 281

Sewage Treatment Plant Sec-311/5123
Name of Agency No. Builders : ECOGREEN
BUIDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/Taker No : UP85B1904
Above Treated Water Tanker
received at site by me.....
Auth. Signature of Co. Builder



Noida Industrial Development Authority

Noida 279

Sewage Treatment Plant Sec-301/5123
Name of Agency No. Builders : ECOGREEN
BUIDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/Taker No : UP85B1904
Above Treated Water Tanker
received at site by me.....
Auth. Signature of Co. Builder

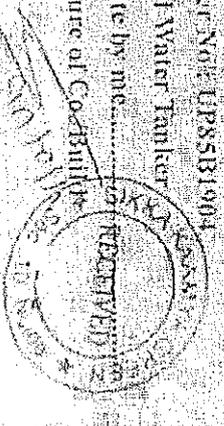


Noida Industrial Development Authority

Noida 280

Sewage Treatment Plant Sec-311/5123
Name of Agency No. Builders : ECOGREEN
BUIDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/Taker No : UP85B1904
Above Treated Water Tanker
received at site by me.....
Auth. Signature of Co. Builder



Noida Industrial Development Authority

noida 260

Sewage Treatment Plant Sec- 2013123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



3890

Noida Industrial Development Authority

noida 261

Sewage Treatment Plant Sec- 2013123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

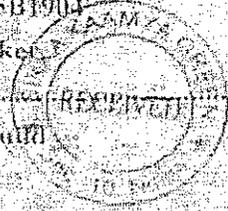
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 262

Sewage Treatment Plant Sec- 2013123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

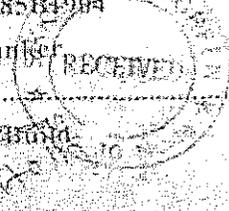
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



19

Noida Industrial Development Authority

noida 263

Sewage Treatment Plant Sec- 2113123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

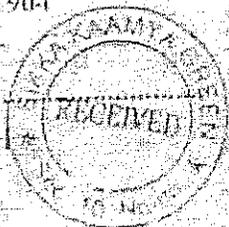
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 264

Sewage Treatment Plant Sec- 2213123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 265

Sewage Treatment Plant Sec- 2213123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

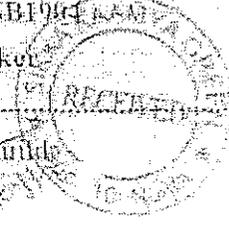
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker

received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 254

Sewage Treatment Plant Sec- 16/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

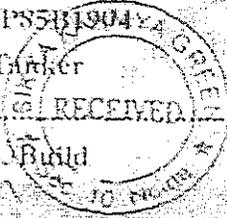
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 257

Sewage Treatment Plant Sec- 17/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

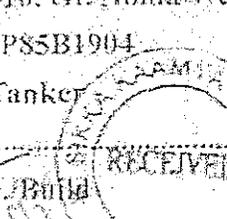
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

3891

NOIDA 255

Sewage Treatment Plant Sec- 16/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

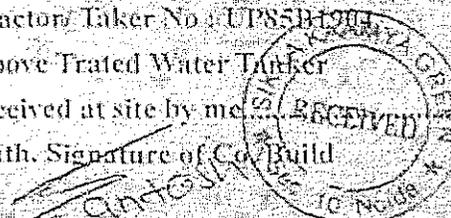
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 258

Sewage Treatment Plant Sec- 18/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

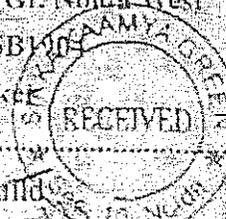
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 256

Sewage Treatment Plant Sec- 17/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

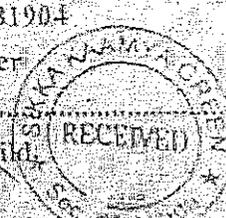
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 259

Sewage Treatment Plant Sec- 18/3/23

Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build

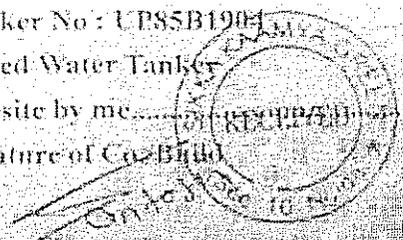


20

Noida Industrial Development Authority

Noida 266

Sewage Treatment Plant Sec- 23/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



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Noida Industrial Development Authority

Noida 267

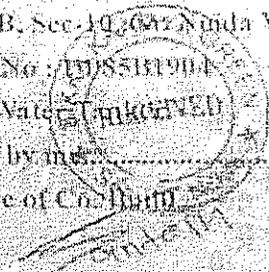
Sewage Treatment Plant Sec- 23/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 268 21

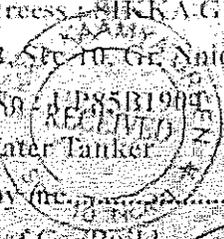
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Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 269

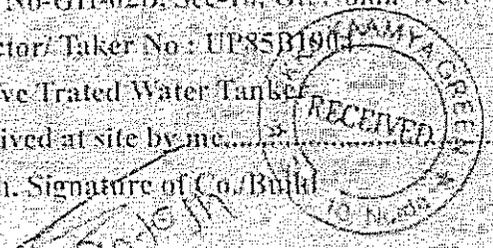
Sewage Treatment Plant Sec- 24/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 270

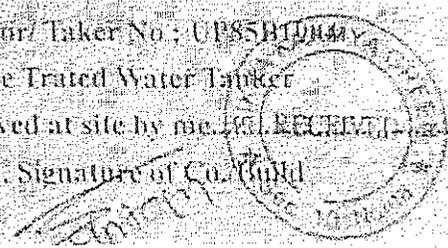
Sewage Treatment Plant Sec- 25/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 271

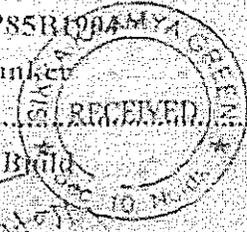
Sewage Treatment Plant Sec- 25/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



3893

Noida 242

Sewage Treatment Plant Sec- 9/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

Noida 243

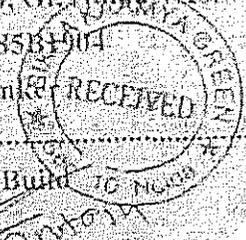
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Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

Noida 244

Sewage Treatment Plant Sec- 10/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



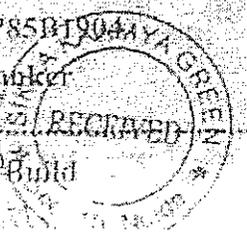
Antosh

22

Noida Industrial Development Authority

Noida 245

Sewage Treatment Plant Sec- 10/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

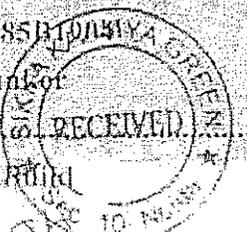


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Noida Industrial Development Authority

Noida 246

Sewage Treatment Plant Sec- 11/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

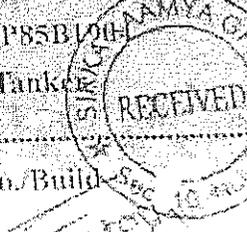


Antosh

Noida Industrial Development Authority

Noida 247

Sewage Treatment Plant Sec- 11/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GII-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

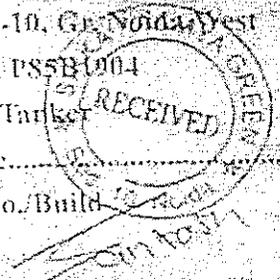


Antosh

Noida Industrial Development Authority

Noida 236

Sewage Treatment Plant Sec- 4/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

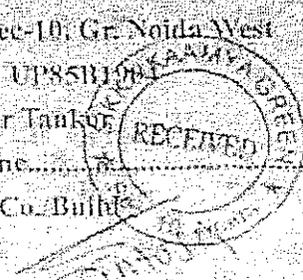


Noida Industrial Development Authority

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Noida 237

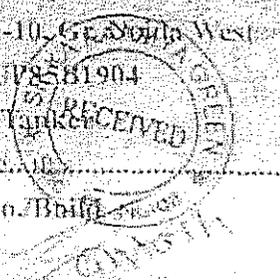
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Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 238

Sewage Treatment Plant Sec- 4/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

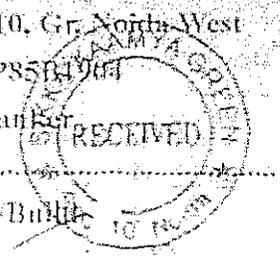


23

Noida Industrial Development Authority

Noida 239

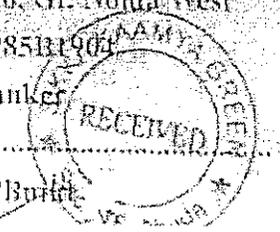
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Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 240

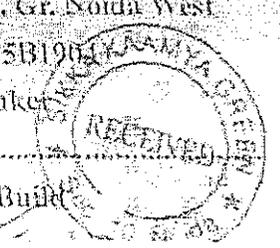
Sewage Treatment Plant Sec- 7/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 241

Sewage Treatment Plant Sec- 7/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



3895

24

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 110 Date 11/11/22

Time 7:40 AM

Mrs. SIKKA KAAMYA Agron
CH-02, SEC-10, G.B. NOIDA

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85	WATER TANKER Road Spraying	01	
B-1904			
UP-81			
AU-4921			
UP-84			
V8943			
UP-81BE			
8675			

Received the above goods in order
Good conditions Signature

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 131 Date 11/11/22

Time

Mrs. SIKKA KAAMYA Agron
CH-02, SEC-10, G.B. NOIDA

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85	WATER TANKER Road Spraying	01	
B-1904			
UP-81			
AU-4921			
UP-84			
V8943			
UP-81BE			
8675			

Received the above goods in order
Good conditions Signature

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. - Date 26/11/22

Time 7:30 AM

Mrs. SIKKA KAAMYA Agron
CH-02, SEC-10, G.B. NOIDA

VEHICLE NO.	PARTICULARS	QTY.	REMARKS
UP-85	WATER TANKER Spraying Road offeed road no 19 Road	01	
B-1904			
UP-81			
AU-4921			
UP-84			
V8943			
UP-81BE			
8675			

Received the above goods in order
Good conditions Signature

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 152 Date 19/11/22

Time 7:25 AM

Mrs. SIKKA KAAMYA Agron
CH-02, SEC-10, G.B. NOIDA

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85	WATER TANKER Road Spraying	01	
B-1904			
UP-81			
AU-4921			
UP-84			
V8943			
UP-81BE			
8675			

Received the above goods in order
Good conditions Signature

State Level Environment Impact Assessment Authority, Uttar Pradesh. 25

Directorate of Environment, U.P.

To,

Mr. Suman Kumar Guha,
General Manager, Planning,
Sikka House, C-60, Preet Vihar,
Vikas Marg, Delhi-110092

Uploaded on
www.seiaaup.in

Vineet Khand-1, Gomti Nagar, Lucknow - 226 010
Phone : 91-522-2300 541, Fax: 91-522-2300 543
E-mail : doeuplko@yahoo.com
Website : www.seiaaup.in, www.seiaaup.com

Ref. No.....1462...../Parya/SEAC/2559/2015/DDY

Date: 03 December, 2015

Sub: Environmental Clearance for Group Housing Project "Sikka Kaamya Greens" at Plot No-GH-02B, Sector-10, Greater Noida U.P. M/s Ecogreen Buildtech Pvt. Ltd.

Dear Sir,

Please refer to your application/letter dated 11/09/2015, 26/05/2015 and 12/06/2015 addressed to the Secretary, SEAC, Directorate of Environment, U.P., Lucknow on the subject as above. The matter was considered by the State Level Expert Appraisal Committee in its meeting dated 19/06/2015.

A presentation was made by Sri Suman kumar Guha, GM Planning, General Manager, Planning, M/s Sikka House, C-60, Preet Vihar, Vikas Marg, Delhi, project proponent along with their consultant M/s Grass Roots Research & Creation India (P) Ltd. The proponent, through the documents submitted and the presentation made, informed the committee that:-

1. The environmental clearance is sought for Group Housing Project "Sikka Kaamya Green" at Plot No-GH-02B, Sector-10, Greater Noida U.P.
2. Area details of the project is as follows;

S. No.	Particulars	Area (in m ²)	%
1.	Plot Area	22,565.44	100
2.	Permissible Ground Coverage (35% of Plot Area)	7,897.90	
3.	Ground coverage for towers	4,609.78	24.34
	Ground coverage for commercial	302.63	
	Ground coverage for community center	470.97	
	Ground coverage for facility	108.71	
	PROPOSED GROUND COVERAGE (24.34 % of Plot Area)	5,492.10	
4.	Permissible FAR (@ 3.5)	78,979.04	
	Additional FAR (@15% of Perm. FAR)	11,846.86	
	Total permissible FAR	90,825.9	
5.	Proposed FAR for Towers (@ 3.46 of plot area)	78,131.66	
	Proposed FAR for Commercial (@ 0.01 of plot area)	788.83	
	Proposed Additional FAR (@13.89 %of permissible FAR)	10966.91	
	TOTAL PROPOSED FAR	89,887.4	
6.	Open Area	17073.34	75
7.	Proposed Green Area @ 50.38% of open Area	8,602.41	38.12
8.	Basement	19,257.96	
	Stilt	4,299.79	
	Podium	5,203.118	
	Balcony	8,214	
	TOTAL NOR FAR	36,974.868	
9.	Total Built-up Area	1,26,862.268	
10.	Maximum Height of Building (meters)	72.6	

3. Tower-wise details are as follows:

S. No.	Description	Tower-1	Tower-2	Commercial	Total
1	Ground Floor area	245.16	216.87	287.14	749.16
2	1st Floor area	2092.27	1705.91	287.14	4085.33
3	2nd Floor area	2092.27	1705.91	214.55	4012.73
4	3rd Floor area	2092.27	1705.91		3798.19
5	4th Floor area	2092.27	1705.91		3798.19
6	5th Floor area	2092.27	1705.91		3798.19
7	6th Floor area	2092.27	1705.91		3798.19

8	7th Floor area	2092.27	1705.91		3798.19
9	8th Floor area	2092.27	1705.91		3798.19
10	9th Floor area	2092.27	1705.91		3798.19
11	10th Floor area	2092.27	1705.91		3798.19
12	11th Floor area	2092.27	1705.91		3798.19
13	12th Floor area	2092.27	1705.91		3798.19
14	13th Floor area	2092.27	1705.91		3798.19
15	14th Floor area	2092.27	1705.91		3798.19
16	15th Floor area	2092.27	1705.91		3798.19
17	16th Floor area	2092.27	1705.91		3798.19
18	17th Floor area	2092.27	1705.91		3798.19
19	18th Floor area	2092.27	1705.91		3798.19
20	19th Floor area	2092.27	1705.91		3798.19
21	20th Floor area	2092.27	1705.91		3798.19
22	21st Floor area		1705.91		1705.91
Total		42090.63	36041.04	788.83	78920.49

4. Built-Up Area Break-Up details are as follows:

S. No.	Particulars	Area (m ²)
1.	Proposed FAR	78920.49
2.	Additional FAR (13.89 % of permissible FAR)	10966.91
3.	Stilt Area	4,299.79
4.	Basement Area	19,257.96
5.	Podium	5,203.118
6.	Balcony	8,214
Total Built-up Area		1,26,862.268

5. Land use details are as follows:

S. No.	Particulars	Area (m ²)	%
1	Ground coverage for towers	4,609.78	20.43
2	Ground coverage for commercial	302.63	1.34
3.	Ground coverage for community center	470.97	2.09
4.	Ground coverage for facility	108.71	0.48
5.	Green area	8,602.41	38.12
6.	Parking area	1,474.69	6.54
7.	Road and open area	6,996.25	31
Total Plot Area		22,565.44	100

6. Salient features details are as follows:

PROJECT FEATURES	DESCRIPTION
Estimated Population	5,093 Nos. (fixed + floating)
Estimated Water Requirement	634 ML (Agency: Treated water from STP of GNIDA)
Construction Phase	435 KLD (Fresh water = 276 KLD) (Agency: GNIDA)
Operation Phase	
Project cost	Rs. 220 Crore
Estimated wastewater Generation	339 KLD
Power Demand	7,526.96 kVA
Power Back-up	3,500 kVA (2 X 1,500 + 1 X 500 kVA)
Source of Power	Noida Power Company Limited
Rain Water Harvesting Pits & Tanks	Pits = 2, Tanks = 2
Solid Waste Generation	2,382 kg/day
Parking Facilities	As per MoEF norms: 797 ECS
Required	As per Greater Noida Bye Laws : 987 ECS,
Proposed	989 ECS (Basement 610 ECS, Stilt 143 ECS, Open 73 ECS Podium 163ECS)

7. Population Break-up are as follows:

S. No.	Unit Type	DU/Area	PPU	Total Population
1.	Residents	984	4.5	4,428
2.	Staff	5% of Residents		222
3.	Visitors	10% of Residents		443
Grand Total				5,093

8. Water requirement calculations are as follows:

S. No.	Description	Total Occupancy/ Area / Capacity	Rate of water demand (lpcd)	Total Water Requirement (KLD)
A.	Domestic Water			
	Resident	4,428	86	380.8
	Staff	222	30	6.66
	Visitors	443	15	6.65
Domestic Water Requirement = 394.11 KLD Says 394 KLD				
B.	Horticulture and Landscape development	8,602.41 m ²	2.5 lt/sqm	21.5
C.	DG set Cooling (2x 1500 + 1x500)		0.9 l/kVA	18.9
Grand Total (A+B+C) = 434.51 say 435 KLD				

9. Waste water details are as follows:

Domestic Water Requirement	394 KLD
• Fresh water for Domestic use (@ 70% of domestic)	276 KLD
• Flushing (@ 30% of domestic)	118 KLD
Waste Water Generated (@ 80% fresh + 100% flushing)	220.8KLD + 118 KLD = 338.8 say 339 KLD

10. Solid waste generation details during operation phase are as follows:

S. No.	Category	kg per capita per day	Waste generated (kg/day)
1.	Residents (4,428)	@ 0.50 kg/cap/day	2,214
2.	Staff (222)	@ 0.25 kg/cap/day	55.5
3.	Visitors (443)	@ 0.15 kg/cap/day	66.45
4.	Landscape area (2.12 acres)	@ 0.2 kg/acre/day	0.42
5.	Sludge		45.08
TOTAL SOLID WASTE GENERATED			2,381.45 say 2,382 kg/day

11. Parking details are as follows:

S. NO.	PARTICULARS	AREA (in m ²)	MIN. AREA REQ./ECS	PARKING PROPOSED
1.	Basement Parking	18306.29	30	610
2.	Stilt Parking	4,299	30	143
3.	Open Parking	1474.69	20	73
4.	Podium Parking	4,910.56	30	163
Total Proposed Parking				989 ECS

* 5% of the total parking will be reserved for disabled persons nearby lift and staircases.

12. The project proposals are covered under category 8"a" of EIA Notification, 2006.

Based on the recommendations of the State Level Expert Appraisal Committee (meeting held on 19/06/2015), the State Level Environment Impact Assessment Authority (meetings held on 04/08/2015 and 23/10/2015) has decided to grant the Environmental Clearance to the project subject to the effective implementation of the following general and specific conditions:

A. General Conditions:

1. This environmental clearance does not create or verify any claim of applicant on the proposed site/activity.
2. It shall be ensured that all standards related to ambient environmental quality and the emission/effluent standards as prescribed by the MoEF are strictly complied with.
3. It shall be ensured that obtain the no objection certificate from the U P pollution control board before start of construction.
4. It shall be ensured that no construction work or preparation of land by the project management except for securing the land is started on the project or the activity without the prior environmental clearance.
5. The proposed land use shall be in accordance to the prescribed land use. A land use certificate issued by the competent Authority shall be obtained in this regards.
6. All trees felling in the project area shall be as permitted by the forest department under the prescribed rules. Suitable clearance in this regard shall be obtained from the competent Authority.

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7. Impact of drainage pattern on environment should be provided.
8. Surface hydrology and water regime of the project area within 10 km should be provided.
9. A suitable plan for providing shelter, light and fuel, water and waste disposal for construction labour during the construction phase shall be provided along with the number of proposed workers.
10. Measures shall be undertaken to recycle and reuse treated effluents for horticulture and plantation. A suitable plan for waste water recycling shall be submitted.
11. Obtain proper permission from competent authorities regarding enhanced traffic during and due to construction and operation of project.
12. Obtain necessary clearances from the competent Authority on the abstraction and use of ground water during the construction and operation phases.
13. Hazardous/inflammable/Explosive materials likely to be stored during the construction and operation phases shall be as per standard procedure as prescribed under law, Necessary clearances in this regards shall be obtained.
14. Solid wastes shall be suitably segregated and disposed. A separate and isolated municipal waste collection center should be provided. Necessary plans should be submitted in this regards.
15. Suitable rainwater harvesting systems as per designs of groundwater department shall be installed. Complete proposals in this regard should be submitted.
16. The emissions and effluents etc. from machines, Instruments and transport during construction and operation phases should be according to the prescribed standards. Necessary plans in this regard shall be submitted.
17. Water sprinklers and other dust control measures should be undertaken to take care of dust generated during the construction and operation phases. Necessary plans in this regard shall be submitted.
18. Suitable noise abatement measures shall be adopted during the construction and operation phases in order to ensure that the noise emissions do not violate the prescribed ambient noise standards. Necessary plans in this regard shall be submitted.
19. Separate stock piles shall be maintained for excavated top soil and the top soil should be utilized for preparation of green belt.
20. Sewage effluents shall be kept separate from rain water collection and storage system and separately disposed. Other effluents should not be allowed to mix with domestic effluents.
21. Hazardous/Solid wastes generated during construction and operation phases should be disposed off as prescribed under law. Necessary clearances in this regard shall be obtained.
22. Alternate technologies for solid waste disposals (like vermin-culture etc.) should be used in consultation with expert organizations.
23. No wetland should be infringed during construction and operation phases. Any wetland coming in the project area should be suitably rejuvenated and conserved.
24. Pavements shall be so constructed as to allow infiltration of surface run-off of rain water. Fully impermeable pavements shall not be constructed. Construction of pavements around trees shall be as per scientifically accepted principles in order to provide suitable watering, aeration and nutrition to the tree.
25. The Green building Concept suggested by Indian Green Building Council, which is a part of CII-Godrej GBC, shall be studied and followed as far as possible.
26. Compliance with the safety procedures, norms and guidelines as outlined in National Building Code 2005 shall be compulsorily ensured.
27. Ensure usage of dual flush systems for flush cisterns and explore options to use sensor based fixtures, waterless urinals and other water saving techniques.
28. Explore options for use of dual pipe plumbing for use of water with different qualities such as municipal supply, recycled water, ground water etc.
29. Ensure use of measures for reducing water demand for landscaping and using xeriscaping, efficient irrigation equipments & controlled watering systems.
30. Make suitable provisions for using solar energy as alternative source of energy. Solar energy application should be incorporated for illumination of common areas, lighting for gardens and street lighting in addition to provision for solar water heating. Present a detailed report showing how much percentage of backup power for institution can be provided through solar energy so that use and polluting effects of DG sets can be minimized.

E.C. for Group Housing Project "Silkka Kuumyn Greens" at Plot No-GH-02B, Sector-10, Greater Noida U.P. M/s Ecogreen Buildtech Pvt. Ltd.

31. Make separate provision for segregation, collection, transport and disposal of e-waste.
32. Educate citizens and other stake-holders by putting up hoardings at different places to create environmental awareness.
33. Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
34. Prepare and present disaster management plan.
35. The project proponents shall ensure that no construction activity is undertaken without obtaining pre-environmental clearance.
36. A report on the energy conservation measures confirming to energy conservation norms finalized by Bureau of Energy efficiency should be prepared incorporating details about building materials and technology, R & U Factors etc.
37. Fly ash should be used as building material in the construction as per the provision of fly ash notification of September, 1999 and amended as on August, 2003 (The above condition is applicable only if the project lies within 100 km of Thermal Power Station).
38. The DG sets to be used during construction phase should use low sulphur diesel type and should conform to E.P. rules prescribed for air and noise emission standards.
39. Alternate technologies to Chlorination (for disinfection of waste water) including methods like Ultra Violet radiation, Ozonation etc. shall be examined and a report submitted with justification for selected technology.
40. The green belt design along the periphery of the plot shall achieve attenuation factor conforming to the day and night noise standards prescribed for residential land use. The open spaces inside the plot should be suitably landscaped and covered with vegetation of indigenous variety.
41. The construction of the building and the consequent increased traffic load should be such that the micro climate of the area is not adversely affected.
42. The building should be designed so as to take sufficient safeguards regarding seismic zone sensitivity.
43. High rise buildings should obtain clearance from aviation department or concerned authority.
44. Suitable measures shall be taken to restrain the development of small commercial activities or slums in the vicinity of the complex. All commercial activities should be restricted to special areas earmarked for the purpose.
45. It is suggested that literacy program for weaker sections of society/women/adults (including domestic help) and under privileged children could be provided in a formal way.
46. The use of Compact Fluorescent lamps should be encouraged. A management plan for the safe disposal of used/damaged CFLs should be submitted.
47. It shall be ensured that all Street and park lighting is solar powered. 50% of the same may be provided with dual (solar/electrical) alternatives.
48. Solar water heater shall be installed to the maximum possible capacity. Plans may be drawn up accordingly and submitted with justification.
49. Treated effluents shall be maximally reused to aim for zero discharge. Where ever not possible, a detailed management plan for disposal should be provided with quantities and quality of waste water.
50. The treated effluents should normally not be discharged into public sewers with terminal treatment facilities as they adversely affect the hydraulic capacity of STP. If unable, necessary permission from authorities should be taken.
51. Construction activities including movements of vehicles should be so managed so that no disturbance is caused to nearby residents.
52. All necessary statutory clearances should be obtained and submitted before start of any construction activity and if this condition is violated the clearance, if and when given, shall be automatically deemed to have been cancelled.
53. Parking areas should be in accordance with the norms of MOEF, Government of India. Plans may be drawn up accordingly and submitted.
54. The location of the STP should be such that it is away from human habitation and does not cause problem of odor. Odorless technology options should be examined and a report submitted.
55. The Environment Management plan should also include the break up costs on various activities and the management issues also so that the residents also participate in the implementation of the environment management plan.

E.C. for Group Housing Project "Silika Kanyas Greens" at Plot No. G11-02B, Sector-10, Greater Noida I.P. M/s Ecogreen Build@tech Pvt. Ltd.

56. Detailed plans for safe disposal of STP sludge shall be provided along with ultimate disposal location, quantitative estimates and measures proposed.
57. Status of the project as on date shall be submitted along with photographs from North, South, West and East side facing camera and adjoining areas should be provided.
58. Specific location along with dimensions with reference to STP, Parking, Open areas and Green belt etc. should be provided on the layout plan.
59. The DG sets shall be so installed so as to conform to prescribed stack heights and regulations and also to the noise standards as prescribed. Details should be submitted.
60. E-Waste Management should be done as per MoEF guidelines.
61. Electrical waste should be segregated and disposed suitably as not to impose Environmental Risk.
62. The use of suitably processed plastic waste in the construction of roads should be considered.
63. Displaced persons shall be suitably rehabilitated as per prescribed norms.
64. Dispensary for first aid shall be provided.
65. Safe disposal arrangement of used toiletries items in Hotels should be ensured. Toiletries items could be given complementary to guests, adopting suitable measures.
66. Diesel generating set stacks should be monitored for CO and HC.
67. Ground Water downstream of Rain Water Harvesting pit nearest to STP should be monitored for bacterial contamination. Necessary Hand Pumps should be provided for sampling. The monitoring is to be done both in pre and post monsoon, seasons.
68. The green belt shall consist of 50% trees, 25% shrubs and 25% grass as per MoEF norms.
69. A Separate electric meter shall be provided to monitor consumption of energy for the operation of sewage/effluent treatment in tanks.
70. An energy audit should be annually carried out during the operational phase and submitted to the authority.
71. Project proponents shall endeavor to obtain ISO: 14001 certification. All general and specific conditions mentioned under this environmental clearance should be included in the environmental manual to be prepared for the certification purposes and compliance.
72. Appropriate safety measures should be made for accidental fire.
73. Smoke meters should be installed as warning measures for accidental fires.
74. Plan for safe disposal of R.O. reject is to be submitted.

B. Specific Conditions:

1. All approved layout plan/building plan/service plans from the competent authority with the signature of an architect certifying that they are all in the conformity with the master plan shall be submitted within 15 days.
2. Structural design with the signature of competent/qualified structural engineer also certifying that the design of the building plan is compatible with the requirements of seismic zone of that area in which the construction of the building is proposed and are as per building bylaws/rules and regulation of the authority regarding the revised proposals shall be submitted within 15 days.
3. 3.5 m peripheral green shall be provided around the project inside the project boundary.
4. Setback as per authority bye-laws shall be left on front and each side of the building.
5. 16.22% area of the total plot area shall be made available for the green belt development including the peripheral green belt. 300 no's of trees to be planted.
6. Maximum waste water to be utilised for horticulture use or other use.
7. Environmental Corporate Responsibility (ECR) plans along with appropriate budgetary provision shall be prepared and approved by Board of Directors of the company. A copy of resolution as above shall be submitted to the authority. A list of beneficiaries with their mobile nos./address should be submitted along with six monthly compliance reports.
8. NOC from Fire Fighting Department and Airport Authority of India and to all safety concerns should be obtained and be submitted.
9. Current, site photographs viewing towards the project area from four directions indicating date of photograph taken, direction from which taken, name of the project, and signature of Project Proponent along with consultant with seal an affidavit should be submitted, so as to ensure that no construction has been started before the grant of EC.

10. NOC from Fire Fighting Department and Airport Authority of India and to all safety concerns should be obtained and be submitted.
11. Criteria/ norms provided by competent Authority regarding the seismic zone be followed for construction work. Provision of alarm system, to timely notify the residents, in case of occurrence of earthquake/other natural disasters/fire should be provided. A well defined evacuation plan should also be prepared and regular mock drills should be arranged for the residents. Rise of stairs should be constructed in a way, so that it should provide smooth movement.
12. For the treatment for total sewage, a full-fledged STP is to be provided with 20% more capacity than waste water generated during operation phase. 100% waste water is to be treated in captive STP conforming to prescribed standards of receiving body for designated use. Monitoring of STP to be done daily till its stabilization.
13. Dual plumbing should be adopted. Recycling of water as proposed shall be undertaken with regular testing and monitoring of treated water.
14. Dedicated power supply for STPs is to be ensured during operation. Sludge of STP is to be used in-house as manure and surplus manure should be managed by giving it to end users. STP shall be suitably located nearest to back side boundary with shortest out let. Operation and the maintenance cost of the STP shall also be informed along with the compliance of the E-waste and municipal solid waste disposal.
15. Environmental Corporate Responsibility (ECR) plans along with appropriate budgetary provision shall be prepared and approved by Board of Directors of the company. A copy of resolution as above shall be submitted to the authority. A list of beneficiaries with their mobile nos./address should be submitted along with six monthly compliance reports.
16. LEDs should be used in all common areas and corridors. 100% solar lighting is to be provided in the open areas/ stairs cases.
17. Parking guideline as per Greater Noida Development Authority should be followed. Parking for disabled persons should be explored.
18. All entry/exit point should be bell mouth shaped.
19. Submit section of 06 m wide road.
20. To discharge excess treated waste water into public drainage system, permission from the competent authority to be taken prior to any discharge.
21. RWH shall be initially done only from the roof top. RWH from green and other open areas shall be done only after permission from CGWB.
22. An underground Pucca tank for collection/reuse of rain water may be constructed.
23. Height of the stack should be provided based on combined DG sets capacity and be 6mt higher than the tallest building.
24. Post project monitoring for air, water (surface+ ground), Stack noise of D.G. sets, STP to be carried out as CPCB Guidelines.
25. Crèche to be provided during the construction/operation phase.
26. Provision of separate room for senior citizen with proper amenities shall be made.
27. Protection shall be provided on the windows of the high rise flats for security of residents.
28. Unless and until all the environmental issues are sorted out the occupancy will be restricted and would be only allowed after achieving the Permission from the competent authority.
29. The project proponent shall ensure that the project site does not attract/infringe any buffer zone of no activity identified/declared under law.
30. For any extraction of ground water, prior permission from CGWB shall be taken.
31. Sprinkler to be used for curing and quenching and ready mix concrete may be used for construction.
32. Possibilities of use of treated waste water for irrigation purposes should be explored. Drip irrigation should be tried upto extent possible. No fresh water will be used for irrigation purpose.
33. Mobile toilets, safe drinking water facility, sanitation facility and eco friendly fuels etc. Shall be made available to the temporary residents/workers at the project site including the proper treatment and the disposal of the wastes.

E.A. for Group Housing Project "Sikha Kanyas Greens" at Plot No-GH-02B, Sector-10, Greater Noida U.P. M/s Ecogreen Buildtech Pvt. Ltd.

This environmental clearance is subject to ownership of the site by the project proponents in confirmation with approved Master Plan for Greater Noida by the competent Authority. In case of violation, it would not be effective and would automatically stand cancelled.

The project proponent will have to submit approved plans and proposals incorporating the conditions specified in the Environmental Clearance within 03 months of issue of the clearance. The SEIAA/MoEF reserves the right to revoke the environmental clearance, if conditions stipulated are not implemented to the satisfaction of SEIAA/MoEF. SEIAA may impose additional environmental conditions or modify the existing ones, if necessary. Necessary statutory clearances should be obtained.

You are also directed to ensure that the proposed site is not a part of any no-development zone as required/prescribed/identified under law. In case of violation, this permission shall automatically deem to be cancelled. Also, in the event of any dispute on ownership or land use of the proposed site, this clearance shall automatically deem to be cancelled.

These stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006 including the amendments and rules made thereafter.

This is to request you to take further necessary action in the matter as per provision of Gazette Notification No. S.O. 1533(E) dated 14.9.2006 (as amended) and send regular compliance reports to the authority as prescribed in the aforesaid notification.


(S. C. Yadav)

Member Secretary, SEIAA, UP

Ref. No...../Parva/SEAC/2559/2015/DD(Y) Dated: As above

Copy for Information and necessary action to:

1. The Principal Secretary, Environment, U.P. Govt., Lucknow.
2. Advisor, IA Division, Ministry of Environment, Forests & Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi.
3. Chief Conservator, Ministry of Environment & Forests, Regional Office (Central Region), Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow.
4. Chief Conservator of Forest, Govt. of U.P.
5. The Member Secretary, U.P. Pollution Control Board, TC-12V, Paryavaran Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow.
6. District Magistrate, Gautam Budh Nagar, U.P.
7. Copy for Web Master/Guard file.


(Dr. A. A. Khan)

Nodal Officer, SEIAA, UP,
Directorate of Environment, U.P.



Nabi Hasan <nabihasan48@gmail.com>

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Service of Reply in Prasoon Pant Vs. MOEF in OA No. 392 of 2022.

1 message

Nabi Hasan <nabihasan48@gmail.com>

Tue, Jul 23, 2024 at 6:03 PM

To: info@uppcb.com, rishi awasthi <rishikawasthi@yahoo.co.in>

Bcc: rahul gupta <gupta.rg8@gmail.com>

Dear Sir,

Please find attached the copy of reply on behalf of the respondent

no. 29 filed before the Hon'ble National Green Tribunal.

Kindly acknowledge the receipt of the advance service made-

Nabi Hasan

Office of Mr. Rishi K. Awasthi , Advocate

A-21, Upper Ground Floor, Defence Colony

NEW DELHI-110024

(M) +91-8527606415

nabihasan48@gmail.com**Reply in Prasoon Pant.pdf**

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